

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF DRINKING WATER & SANITATION

RAJYA SABHA
UNSTARRED QUESTION NO. 898
TO BE ANSWERED ON 25/07/2022

SUPPLY OF DRINKING WATER IN ARID DISTRICTS

898 DR. KANIMOZHI NVN SOMU:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) whether Government has chalked out any new scheme to provide drinking water for all particularly in arid districts of the country;
- (b) if so, the details thereof; and
- (c) the funds allocated to such schemes during the last three years, year-wise, State-wise?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI
(SHRI PRAHLAD SINGH PATEL)

(a) & (b) Since August 2019, Government of India, in partnership with States, is implementing Jal Jeevan Mission (JJM) for making provision of potable tap water supply to every rural household, including those in arid and water scarce districts, by 2024. The estimated outlay of the mission is Rs. 3.60 lakh Crore, out of which Central share is Rs. 2.08 lakh Crore.

At the time of announcement of Jal Jeevan Mission, 3.23 Crore households were reported to have tap water connections. So far, more than 6.61 Crore rural households have been provided with tap water connections in last 35 months. Thus, as of date, out of 19.13 Crore rural households in the country, 9.84 Crore (51.43%) households are reported to have tap water supply in their homes.

Under the mission, 30% weightage is assigned for difficult terrains which *inter alia* include areas under Desert Development Programme (DDP) and Drought Prone Area Programme (DPAP) while allocating the fund, to prioritize the coverage in these areas. Further, provisions have been made in the operational guidelines for planning and implementation of bulk water transfer from long distances and regional water supply schemes for ensuring tap water supply in drought-prone & water-scarce areas/ areas with inadequate rainfall or dependable ground water sources. In addition,

provisions have also been made for source recharging, viz. dedicated bore well recharge structures, rain water recharge, rejuvenation of existing water bodies, etc., in convergence with other schemes such as MGNREGS, Integrated Watershed Management Programme (IWMP), 15th Finance Commission tied grants to RLBs/ PRIs, State schemes, CSR funds, etc.

Further, for villages in water-scarce areas, in order to save the precious fresh water, States are also being encouraged to plan new water supply scheme with dual piped water supply system, i.e. supply of fresh water in one and treated grey/ waste water in another pipe for non-potable/ gardening/ toilet flushing use. Moreover, the households in these areas are to be encouraged to use the faucet aerators that save a significant amount of water, in multiple taps they may be using inside their house.

(c) The details of central fund allocated, fund drawn and fund utilization reported by States/ UTs under Jal Jeevan Mission in 2019-20, 2020-21 and 2021-22 are **annexed**.

Annex referred in the statement of reply of Rajya Sabha Unstarred Question No. 898 to be answered on 25.07.2022

State/ UT-wise & Year-wise details of Central fund allocation under JJM in 2019-20, 2020-21 and 2021-22

(Amount in Rs. Crore)

S. No.	State/ UT	2019-20	2020-21	2021-22
1.	A & N Islands	1.78	2.93	8.26
2.	Andhra Pradesh	372.64	790.48	3,182.88
3.	Arunachal Pradesh	132.55	254.85	1,013.53
4.	Assam	694.95	1,608.51	5,601.16
5.	Bihar	787.31	1,839.16	6,608.25
6.	Chhattisgarh	208.04	445.52	1,908.96
7.	Goa	7.57	12.41	45.53
8.	Gujarat	390.31	883.08	3,410.61
9.	Haryana	149.95	289.52	1,119.95
10.	Himachal Pradesh	148.67	326.20	1,262.78
11.	Jammu & Kashmir	322.03	681.77	2,747.17
12.	Jharkhand	267.69	572.24	2,479.88
13.	Karnataka	546.06	1,189.40	5,008.80
14.	Kerala	248.76	404.24	1,804.59
15.	Ladakh	166.65	352.09	1,429.96
16.	Madhya Pradesh	571.60	1,280.13	5,116.79
17.	Maharashtra	847.97	1,828.92	7,064.41
18.	Manipur	67.69	131.80	481.19
19.	Meghalaya	86.02	174.92	678.39
20.	Mizoram	39.87	79.30	303.89
21.	Nagaland	56.49	114.09	444.81
22.	Odisha	364.74	812.15	3,323.42
23.	Puducherry	2.50	4.64	30.22
24.	Punjab	227.46	362.79	1,656.39
25.	Rajasthan	1,301.71	2,522.03	10,180.50
26.	Sikkim	15.41	31.36	124.79
27.	Tamil Nadu	373.87	921.99	3,691.21
28.	Telangana	259.14	412.19	1,653.09
29.	Tripura	107.64	156.61	614.09
30.	Uttar Pradesh	1,206.28	2,570.94	10,870.50
31.	Uttarakhand	170.53	362.58	1,443.80
32.	West Bengal	995.33	1,614.18	6,998.97